



**..2..**

Professional and on perusal of the averments made in the Application, this Bench is satisfied that extension of 90 days time i.e. commencing from **17.01.2023 till 16.04.2023** is required to be extended. With the above observations **IA-152/2023 is allowed and disposed of.**

**IA-158/2023** – The Counsel appearing for the Applicant is directed to serve the respondent the copy of the IA-158/2023 upon the Counsel appearing for the Resolution Professional. He is also directed to place on record Two Sets of hard copy of IA-158/2023 at least two days before the next date of hearing. List the matter on **15.02.2023** for further consideration.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Aarti

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**